File No. 10/03/2018-NCLT
राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

ORDER

The matters listed before Ms. Ina Malhotra, Member (Judicial) and Ms. Deepa Krishan, Member (Technical) on 23.8.2018 & 24.8.2018 shall be listed before the Principal Bench.

This issues with the approval of Hon’ble President, NCLT.

(Siv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-
1. P.S. to Hon’ble President, National Company Law Tribunal, New Delhi.
2. Hon’ble Members, National Company Law Tribunal.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd., 31-D, ‘B’ Block, Delhi High Court, New Delhi.